

ITEM NO.1

VIRTUAL COURT

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.468/2020

ALAKH ALOK SRIVASTAVA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(WITH Application seeking permission to amend the Writ Petition)

Date : 07-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the Court made the following  
O R D E R

List after two weeks.

(CHARANJEET KAUR)  
AR-cum-PS

(MUKESH NASA)  
Court Master

(INDU KUMARI POKHRIYAL)  
Assistant Registrar